RAJYA SABHA

Law education in Hindi Medium

†3741. SHRI BALKAVI BAIRAGI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:—

(a) whether Government have accepted the recommendation of the Parliamentary Committee on Official Language to the effect that law education at the graduate and post graduate levels should be imparted in Hindi medium in all the universities, etc. all over the country; and

(b) the action taken so far for implementation of the said recommendation and the future schemes formulated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (b) The information is being collected and will be laid on the Table of the House.

Legislation on rights of children

3742. SHRI P. PRABHAKAR REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:—

(a) whether it is a fact that United Nations Committee on Rights of Child has urged India to bring forward a legislation on the Rights of the Child and make the legislation fully compatible with International Convention on the Rights of the Child;

(b) if so, the details thereof; and

(c) what action is proposed to be taken to implement recommendations of the U.N. Committee in the matter and by when the legislation is likely to be passed?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) No, Sir. However, the U.N. Committee on the Rights of the Child has recommended that the State Party pursues efforts to ensure fully compatibility of its legislation with the Convention, taking due account of the general principles of the Convention.

(b) and (c) Do not arise.

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[†]Original Notice of the Question was received in Hindi.